

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-1345(ND)/2019

IN THE MATTER OF:

M/s Nextgen Procon Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 59 IBC, 2016

Coram:

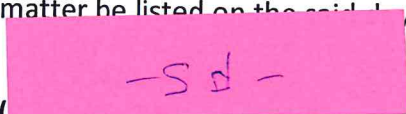
R.VARADHARAJAN,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble Member (Technical)

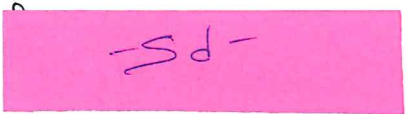
Order delivered on 30.07.2019

For the Petitioner/Applicant :
For the Corporate Debtor :

ORDER

Learned counsel for the petitioner is present and represents that the matter has been posted on 21.08.2019 vide order dated 25.07.2019. In the circumstances let this matter be listed on the said day i.e. 21.08.2019.


(Varinder Kumar)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar